

**INSTITUTE FOR POST-GRADUATE STUDIES**

f SHRI BABUBHAI CHIN AI: \*212. <<  
JSHRI K. K. SHAH: [ SHRI M. M.  
MEHTA;

Will the Minister of EDUCATION be pleased to state;

(a) whether a plot of land for the construction of the Institute for Post-Graduate Studies (Evening) has been acquired by Government in Indra-prastha Estate, Delhi; and

(b) if so, the progress so far made in the construction of the Institute?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) No, Sir. '

(c) Does not arise. MECHANISATION OF

**NANDINI MINES**

SHRI BABUBHAI CHINAI

213. SHRI K. K. SHAH

SHRI M. M. MEHTA:

Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) the progress so far made towards the mechanisation of mines at Nandini; and

(b) what amount has so far been spent on their mechanisation and what amount is proposed to be spent for completion thereof?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) The Crushing and Screening Plant with its ancillaries of the Limestone mines at Nandini was commissioned on the 18th June, 1960.

(b) The Hindustan Steel Limited report that the estimated expenditure for the Nandini Limestone mines is about Rs. 3-87 crores. This excludes the cost of the township estimated at Rs. 1-04 crores approximately. So far an expenditure to the extent of Rs. 2'2 crores on the mechanisation of the mines has been booked.

tThe question was actually asked on the floor of the House by Shri K. K. Shah.

राजकाज की भाषा के संबंध में राष्ट्रपति द्वारा निकाली गई आज्ञा का क्रियान्वयन

\*२००. डा० रघुबीर सिंह (श्री नवाबसिंह चौहान की ओर से) : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि राज काज की भाषा के संबंध में राष्ट्रपति द्वारा निकाली गई आज्ञा को कार्यान्वित करने के लिये सरकार द्वारा अब तक क्या क्या कदम उठाये गये हैं ?

**IMPLEMENTATION OF THE PRESIDENT ORDER ON OFFICIAL LANGUAGE**

\*200. DR. RAGHUBIR SINH (ON BEHALF OF SHRI NAWAB SINGH CHAUHAN) : Will the Minister of HOME AFFAIRS be pleased to state the steps so far taken by Government to implement the President's Order on Official Language?

गृह-कार्य मंत्री (श्री गोविन्द बल्लभ पन्त) : इस विषय में कार्यवाही की जा रही है तथा राष्ट्रपति के आदेशों को कार्यान्वित करने के लिए एक योजना तैयार की जा रही है । इस विषय में की गई कुछ कार्यवाहियों का एक विवरण समा पटल पर रख दिया है ।

**विवरण**

(१) पारिभाषिक शब्दावलि-राष्ट्रपति के आदेश का तत्पश्चात् परिच्छेद : संसद्मित्र के परामर्श के अनुसार वैज्ञानिक तथा तकनीकी ( Technical ) शब्दावली के निर्माण के हेतु एक स्थायी ( standing ) आयोग की नियुक्ति के लिए शिक्षा मंत्रालय ने आवश्यक प्रस्ताव तैयार किये हैं ।

(२) प्रशासकीय ग्रंथों तथा दूसरे कार्यपद्धति संबंधी साहित्य का अनुवाद-राष्ट्रपति के आदेश का चौथा परिच्छेद-

† [ ] English translation

विधि मंत्रालय ने विधि सम्बन्धी नियम उपनियम आदि का अनुवाद कार्य प्रारम्भ कर दिया है । शिक्षा मंत्रालय भी विधि संबंध के अतिरिक्त ग्रंथों के अनुवाद के लिए ऐसी ही कार्यवाही कर रहा है ।

(३) प्रशासनिक कर्मचारियों का हिन्दी माध्यम से प्रशिक्षण—राष्ट्रपति के आदेश का परिच्छेद ५ (क).—गृह मंत्रालय के कार्यालय जापन संख्या १६/२२/६०—ओ० एल० दिनांक ३० जुलाई, १९६० से (औद्योगिक सम्बन्धी तथा वर्क-चाजर्ड स्टाफ को छोड़ कर) ४५ वर्ष से कम आयु वाले केन्द्रीय सरकार के तृतीय श्रेणी तथा उच्चतर कर्मचारियों के लिए हिन्दी माध्यम में प्रशिक्षण आवश्यक कर दिया गया है । उस आज्ञा में यह भी स्पष्ट किया गया है कि निश्चित तिथि तक नियत स्तर की प्राप्ति न होने पर कोई दण्ड न दिया जाय । चालू वर्ष में हिन्दी प्रशिक्षण की सुविधाएं गत वर्ष के २०,००० कर्मचारियों से बढ़ाकर ४०,००० कर्मचारियों के लिए कर दी गई हैं ।

(३)(ख) हिन्दी टाइप तथा आशुलिपि में प्रशिक्षण—राष्ट्रपति के आदेश का परिच्छेद ५ (ख).—गृह मंत्रालय ने हिन्दी टाइप तथा आशुलिपि के प्रशिक्षण के लिए दिल्ली में दो केन्द्र तथा कलकत्ता, बम्बई, व मद्रास में एक एक केन्द्र खोले हैं । दिल्ली में २०० प्रशिक्षार्थियों ने हिन्दी टाइप का प्रशिक्षण प्राप्त कर लिया है ।

(३)(ग) हिन्दी टाइपराइटर के लिये एक प्रशिक्षण की-बोर्ड का निर्माण—शिक्षा मंत्रालय ने एक विशेषज्ञ समिति की सहायता द्वारा एक प्रमाणित की-बोर्ड का निर्माण कर लिया है ।

†[THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): Steps are being taken and a plan is being prepared for the implementation

†[ ] English translation.

of the directives contained in the President's Order. A statement showing some of the steps taken is laid on the Table of the House.

#### STATEMENT

(i) *Terminology (Paragraph 3 of the Presidential Order).*—The Ministry of Education has formulated necessary proposals for constituting a Standing Commission for the evolution of scientific and technical terminology as suggested by the Committee of Parliament.

(ii) *Translation of administrative manuals and other procedural literature (Paragraph 4 of the Presidential Order).*—The Ministry of Law has started the work of translation of statutory rules, regulations etc. Similar action is being taken by the Ministry of Education for the translation of non-statutory manuals.

(iii) *Training of administrative personnel in the Hindi medium (Paragraph 5(a) of the Presidential Order).*—In Ministry of Home Affairs O.M. No. 16/22/60-OL dated 30th July, 1960, training in the Hindi medium has been made obligatory for Central Government employees in Class III and above (excluding industrial establishments and workcharged staff) who are aged less than 45 years. It has been made clear in the order that no penalty should be imposed for failure to obtain the prescribed standard by the due date. Facilities for Hindi training have been expanded in the current year so as to provide for the enrolment of 40,000 employees in Hindi teaching classes against 20,000 last year.

(iii) (b) *Training in Hindi typewriting and stenography (Paragraph 5(b) of the Presidential Order).*—Two centres have been started by the Ministry of Home Affairs at Delhi, and 1 centre each at Calcutta, Bombay and Madras for training in Hindi typewriting and stenography. One batch of trainees consisting of about 200 persons has completed training in Hindi typewriting at Delhi.

(iii) (c) *Evolution of a standard key-board for Hindi typewriters (Paragraph 5(c) of the Presidential Order).*—A standard key-board has been evolved with the help of an expert Committee by the Ministry of Education.]

DR. RAGHUBIR SINH: By what time the complete plan would be ready?

SHRI GOVIND BALLABH PANT: The plan has been tentatively prepared and the various items that have been specified in the President's Order are receiving due attention.

#### SECOND OFFICIAL LANGUAGE COMMISSION

\*201. DR. RAGHUBIR SINH (ON BEHALF

दूसरा राजभाषा आयोग

\*२०१. डा० रघुबीर सिंह (श्री नवाब सिंह चौहान की ओर से) : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार दूसरे राजभाषा आयोग का निर्माण करने का है; और

(ख) यदि हां, तो इसका निर्माण कब तक हो जायेगा ?

OF SHRI NAWAB SINGH CHAUHAN): Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to set up a Second Official Language Commission; and

(b) if so, by when it will be set  
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गृह-कार्य मंत्री (श्री गोविन्द बल्लभ पन्त) : (क) और (ख) पहले आयोग की रिपोर्ट पर राष्ट्रपति के आदेश अभी हाल ही में प्रकाशित हुए हैं। वर्तमान अवस्था में दूसरे आयोग की नियुक्ति से कोई फायदा मुश्किल से ही होगा।

1[THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b) The directions' of the President on the report of the first Commission have only just issued, and the appointment of a second Commission at the present stage will hardly serve a useful purpose.]

DR. RAGHUBIR SINH: After the lapse of how much time will the Government think of implementing the provisions of the Constitution in this respect?

SHRI GOVIND BALLABH PANT: That will depend on the progress that is made in the implementation of the directives and the experience: that is gained after their implementation.

अंकलेश्वर में तेल का पाया जाना

\*२०२. डा० रघुबीर सिंह (श्री नवाब सिंह चौहान की ओर से) : क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल ही में गुजरात के भड़ौच जिले में अंकलेश्वर के स्थान पर खनिज तेल मिलने का पता चला है; और

(ख) यदि हां, तो अब तक इसकी खोजबीन के संबंध में क्या कार्यवाही की जा चुकी है और उस के क्या परिणाम निकले हैं ?

t[OIL FOUND AT ANKLESWAR

♦202. DR. RAGHUBIR SINH (ON BEHALF OF SHRI NAWAB SINGH-CHAUHAN) : Will the Minister of STEEL, MINES AND FUEL be pleased-to state:

(a) whether it is a fact that mineral oil has recently been located at Ankleswar in the district of Broach., in Gujarat; and

t[ ] English translation.